

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1433  
ANSWERED ON:03.05.2016  
Alcohol related Crime  
Owaisi Shri Asaduddin

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has assessed the impact of alcohol on sex related crimes;
- (b) if so, the details thereof;
- (c) whether many organisations have requested the Government to impose ban on alcohol to curb such crimes and if so, the details thereof;
- (d) whether many States have also come forward to ban alcohol to restrict crimes in their States;
- (e) if so, whether the Government proposes to provide assistance to such States; and
- (f) if so, the steps taken or being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) to (b): No such study has been conducted to assess the impact of alcohol on sex related crimes.
- (c): Ministry of Home Affairs has not received any request to impose ban on alcohol to curb such crimes.

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(d) to (f): 'Health' is a State subject. Moreover, 'Police' and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments.

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